

>Title: Demand of relief for the States of West Bengal and Orissa as the devastating storm has destroyed thousands of acres of standing crops.

SHRI P.C. CHACKO (IDUKKI): Sir, the hon. Prime Minister assured the House the other day that a discussion on the natural calamities would take place in this House. Sir, the Minister of Agriculture was sent to Bengal and he has returned. So far no time for the discussion has been fixed and the House is going to adjourn tomorrow.

A devastating storm has destroyed thousands of acres of standing crops in my constituency. ...(Interruptions) Sir, when this issue of storm in West Bengal and Orissa was raised in this House, an assurance was given by the hon. Prime Minister. A devastating storm has destroyed thousands of acres of standing crops in the Idukki district of Kerala, from where I am coming.

Sir, the natural calamities are not being attended to unless a hue and cry is made in the House. So, the hon. Prime Minister may kindly look into it. Standing crops worth crores of rupees have been destroyed in the district of Idukki. Some relief measures should be undertaken and a team may be sent to the State Government. ...(Interruptions)

MR. SPEAKER: You will have an opportunity to discuss it. Please conclude.

SHRI P.C. CHACKO : Sir, the House is going to adjourn tomorrow. I want some assurance from the Prime Minister that this will be looked into.

...(Interruptions)

">SHRI SOMNATH CHATTERJEE : Yesterday there was another storm. We got a telephone call this morning that the weather is very bad. ...(Interruptions)

MR. SPEAKER: This is not a routine discussion. Please take your seat.

... (Interruptions)

MR. SPEAKER: Three Members have given their notices and I am allowing them. Today and tomorrow we are discussing the Motion of Thanks to the President's Address. You can discuss these things.

... (Interruptions)

SHRI MADHUKAR SIRPOTDAR (MUMBAI NORTH WEST): Sir, I will take only one minute. ...(Interruptions)

MR. SPEAKER: It is not necessary.

... (Interruptions)

">SHRI MADHUKAR SIRPOTDAR : Sir, if this decision was taken by the last Government, we should know under what circumstances that decision taken. The entire thing should come before the House. ...(Interruptions)

SHRI SOMNATH CHATTERJEE : I agree with him that everything should come before the House. ...(Interruptions)

MR. SPEAKER: Now I call upon Shri S. Gangadhar to speak.